NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1232/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Rohit Somani

V/s.

Sado Global Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. Prachi Pandya Adv. for Petitioner Alb Corporale Attorneys 29

ORDER

C.P. No. 1232/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The Petitioner has not complied with the directions. Last chance granted.
- 3. Adjourned to 9th November 2017 for compliance.

Sd/-

Sd/-

BhaskaraPantula Mohan Member (Judicial) 04.10.2017

M.K. Shrawat Member (Judicial)